

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

A.B.A. No. 2475 of 2020

Sanju Devi ... .. Petitioner  
Versus  
1. The State of Jharkhand  
2. Chandrakant Singh ... .. Opp. Parties

**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

For the Petitioner : Mr. Ashok Kr. Yadav, Advocate

For the Opp. Party : Ms. Srabani Sanyal, A.P.P.

02/26.06.2020 Call for the case diary from the court concerned and put up this case after receipt of the same.

In the meantime, no coercive steps shall be taken as against the petitioner in connection with Bistupur P. S. Case No. 292 of 2019 pending in the court of learned Chief Judicial Magistrate, Jamshedpur.

*(Rongon Mukhopadhyay, J.)*

Umesh/-